

Siddhu, Dr. M. M. S. Sinha, Shri  
Indradeep Surendra Mohan, Shri Yadav,,  
Shri Hukmdeo Narayan

*The motion was adopted.*

MR. CHAIRMAN: Mr. Shyam Lai  
Yadav is declared elected by me.

### FELICITATIONS TO THE DEPUTY CHAIRMAN

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Mr. Chairman, Sir, I take this opportunity of congratulating Mr. Shyam Lai Yadav on his election to the august office of Deputy Chairman of the Rajya Sabha. Sir, Mr. Yadav is not only a very senior Member of this House, but he has a very wide range of experience in politics and in many other activities. He was Minister in charge of Parliamentary Affairs, Industry and Labour in the biggest State of this country, Uttar Pradesh. As a political organiser, he made his contribution, being associated with the Indian National Congress from very early years of his life, and subsequently he made his contribution in Bharatiya Kranti Dal till its merger with the Indian National Congress. He was the General Secretary of that Party also.

I take this opportunity in congratulating him, though in his election to the office of the Deputy Chairman from my side, as leader of the Congress Party I will be losing a very vocal supporter of our Party. But at the same time we will be benefited by his wisdom as presiding Officer of this House.

The moment he has been elected to this high office, he belongs to no Party and it would be his responsibility and duty to conduct the business of the House in the most impartial manner. He should not only be impartial, but should appear to be impartial.

So far as we are concerned, through you I can assure him from our side that we will provide all sorts of assistance and cooperation which he will need in conducting the business of the House and maintaining the dignity and honour of this House.

Now that he is the Deputy Chairman of the Rajya Sabha henceforth he belongs to no political Party—neither to our Party nor to other Parties—and it is customary that he occupies the first seat in the opposition benches. This indicates that he would not only be impartial, but he should be able to create confidence in the minds of the opposition also.

I wish Shri Shyam Lai Yadav success in his new assignment. And once again I assure him of our fullest cooperation in discharging his duties.

**श्री भोला पासवान शास्त्री (बिहार) :**

सभापति जी श्री श्याम लाल बाबू इस सभा द्वारा डिप्टी चेयरमैन चुने गये हैं इसके लिये मैं उन्हें बहुत बहुत बधाई देता हूँ। लेकिन यह भी कहना चाहता हूँ कि श्याम लाल बाबू को इस वक्त से भूल जाना होगा कि वे किस पार्टी को बिलांग करते हैं। इनकी जबाबदेही बढ़ भी गयी है। ये काफी पुराने सदस्य रहे हैं। इस सभा की कार्यवाही को जानते हैं, सभी पोलिटिकल पार्टियों के उद्देश्यों और व्यूज को जानते हैं। काफी तजुर्बा है। बाहर का भी काफी तजुर्बा है। मिनिस्टर रह चुके हैं, देश विदेश घूम चुके हैं और मैं उम्मीद करता हूँ कि सभा का संचालन इनके द्वारा अच्छी तरह से होगा। जब आप चुने गये थे तो मैंने उस वक्त कहा था कि आप जिस क्षेत्र से आते हैं यहाँ आपको अनुभव लेना पड़ेगा। अब आपको अनुभव होता होगा कि इस सभा का संचालन करना कितना कठिन भी है और आसन भी है। यह आप अनुभव करते होंगे, शुरू में नहीं

**[ श्री भोला पासवान शास्त्री ]**

अनुभव करते होंगे। लेकिन इस मामले में श्याम लाल बाबू को अनुभव है क्योंकि वे सभा के सदस्य रहे हैं, कई कमेटीयों में रहे हैं और सबसे बड़कर पैनल आफ चेयरमैन में रहे हैं। तो आधे डिप्टी चेयरमैन हो चुके थे। अब तो पूरी जवाबदेही के साथ पूरा भार आया है। मेरा विश्वास है कि श्याम लाल बाबू को बैसा मैन जाना है, समझा है, वे इस काम को ठीक से करेंगे और मैं चाहता हूँ कि भगवान इनको ऐसा बल दें इनका मनोबल इतना ऊंचा हो, नैतिक बल इतना ऊंचा हो, धैर्य हो कि सभा का संचालन ठीक तरह से कर सकें और खासकर विरोधी दलों के लोगों को अपने साथ ले सकें, वे चले होंगे विश्वास है ऐसा करने में ये समर्थ होंगे। इन्हीं शब्दों के साथ मैं अपने दिल की ओर से तथा अपनी ओर से इनको बहुत बहुत बधाई देता हूँ।

SHRI PILOO MODY (Guj'arat): In the advice that Mr. Pranab Mukherjee very gratuitously gave to him, I wholeheartedly endorse that advice and I am with him on that issue. I wish he had also mentioned to him, if I may say so, not to vote on this particular motion. In any case, I hope that this is the last vote that he will give, Sir, and henceforth he will not be voting in the deliberations of the House.

Sir, in saying all this, I am very happy that somebody who has experience of Opposition life, that is, being out in the wilderness, is now going to preside, at least part of the time, over this House. Sir, I may also add that he had a glorious past—fee was also in the Opposition—and it would have given him greater insight into the politics of this country and in that context I particularly congratulate Mr. Shyam Lal Yadav.

**श्री लाल कृष्ण झाड़वाणी (गुजरात) :**

श्रीमन्, अपने दिल की ओर से और अपनी ओर से मैं श्री श्याम लाल यादव को बधाई देता हूँ और सहयोग का विश्वास दिलाता हूँ। उपसभापति का चुनाव करने से पूर्व जो विवाद हो रहा है उस विवाद का दायित्व पूरी तरह से सरकार पर है। श्री श्याम लाल यादव उस विवाद में कहीं बीच में नहीं आते। मुझे इस बात का खेद है कि विरोधी दलों के सर्व सम्मत अभि-प्रस्ताव के बावजूद सरकार ने हमारा यह सुझाव स्वीकार नहीं किया इस चुनाव के बारे में जिसके आधार पर एक सर्व-सम्मत चुनाव हो सकता।

1969 से लेकर जो परंपरा चली आई उस परंपरा का जो उल्लंघन हुआ है, यह खेद की बात है। लेकिन बैसा मैन कहा कि इसका दायित्व सरकार पर है, सत्तारूढ़ दल पर है। जिसे हमारे साथ जो आज यह दायित्व सौंपा गया है, जबाब-दारी सौंपी गयी है उपसभापति की, उसका उससे कोई संबंध नहीं है।

मुझे विश्वास है कि जो सलाह इस समय, सही सलाह सदन के नेता ने उनको दी उनको अपना दायित्व न केवल निष्पक्षता से निभाना है, लेकिन निष्पक्षता देखना भी है और सदन के सभी वर्गों का उनको विश्वास सम्पादित करना है, इस अपेक्षा को पूरी तरह से सफल कर पायेंगे।

मैं पुनः अपने दिल की ओर से अपनी ओर से उनको सहयोग का पूरा विश्वास दिलाता हूँ।

श्री नगेश्वर प्रसाद शाही (उत्तर प्रदेश) : सभापति जी, मैं अपनी ओर से और अपने दिल की ओर से माननीय श्याम

लाल जी को बधाई देता हूँ। श्रीमन्, श्याम लाल जी मेरे पुराने मित्र हैं और हम लोग उत्तर प्रदेश के ...

(Interruptions)

श्रीमती सरोज खावड़े (महाराष्ट्र): दल कौनसा है आपका, यह बताइयेगा ?

एक माननीय सदस्य : दल दल है।

श्री नागेश्वर प्रसाद साही : आपसे मेरा गहरा संबंध है, आप जानती हैं। इसलिये आप पुछिये नहीं (Interruptions) हम लोग उत्तर प्रदेश के आशा लगाये बैठे थे कि माननीय श्याम लाल जी मंत्रिमंडल में जायेंगे (Interruptions) लेकिन सरकारी पक्ष में उन्हें वहाँ न रख कर के हम लोगों की तरफ भेज दिया। श्रीमन्, मैं सिर्फ इतना ही कहना चाहूँगा कि सभापति और उपसभापति उनका यह कर्तव्य होता है, हमारे संविधान के अनुसार कि विरोधी पक्ष के अधिकारों की रक्षा सरकार के आनस्ताट के खिलाफ करें। हमेशा क्योंकि सरकार और सरकारी पक्ष बहुमत में होता है, उसका प्रयास होता है विरोधी पक्ष के अधिकारों को दबाने का। इसके लिये संविधान ने और परंपरा में व्यवस्था की है कि सभापति उपसभापति विरोधी पक्ष के अधिकारों की रक्षा करें और मुझे विश्वास है कि माननीय श्याम लाल जी इसका निर्वाह अवश्य करेंगे।

इन्ही शब्दों के साथ मैं पुनः उन्हें बधाई देता हूँ।

SHRI P. RAMAMURTI (Tamil Nadu): Mr. Chairman, Sir, I associate myself with the previous speakers and congratulate Shri Shyam Lai Yadav on his having been elected as the Deputy Chairman of this House. In this connection, I do not want to enter into any political controversy. It is all very well to say that once a person has been elected as the Deputy Chairman he ceases to belong to any

political party. After all, Sir, we know that in life ideals are not actually carried out in realities. We know, in actual life, past prejudices, associations with a particular political party—all these things are there, ingrained in the people. Therefore, I do not expect that impartiality about which so much is being talked. But I do hope that Mr. Shyam Lai Yadav will try his best to be impartial.

With these words, I congratulate him once again.

SHRI MURASOLI MARAN (Tamil Nadu): On behalf of the DMK Party, I congratulate Mr. Shyam Lai Yadav on his election as the Deputy Chairman. Sir, he is a prominent public figure in politics. We have personal knowledge about his performance when he was a Vice-Chairman in this House. Sir, we all know that he conducted the House in such a way that he received appreciation of all sections of the House. Moreover, the Opposition can have satisfaction in the sense that he has a tinge of opposition in him. As the Leader of the House has said, he was one of the prominent leaders of the Bhartiya Kranti Dal before its merger in the Congress... (Interruptions) That is what the Leader of the House said. He has held many a public office with distinction. As the Leader of the House said, he was Minister of Law, Minister of Parliamentary Affairs and Information, then Minister of Food and Civil Supplies and then Minister of Industries, in Uttar Pradesh. Sir, it is my opinion that if any one can manage well the affairs of Uttar Pradesh, he can also manage not only this House but any House in this world. (Interruptions) That is why, we have no doubt that he will keep the scales even to all sections of this House. We extend to him our full cooperation. Thank you

SHRI R. MOHANARANGAM (Tamil Nadu): Mr. Chairman, Sir, I on my own behalf and on behalf of my party, All-India D.M.K., congratulate Mr. Shyam Lai Yadav on his

[Shri R. Mohanarangan] having been elected as Deputy Chairman of this House. I understand that he belongs to a very important State of this country, namely, Uttar Pradesh. We, the members of our party, are coming from a particular State, Tamil Nadu. As a man who has put in 35 years in political field and as a Member who was in the Opposition as well as on the ruling side, we really hope that the interests of other States will also definitely be protected by the newly elected Deputy Chairman of this House. There is no use talking about... *(Interruptions)* The ADMK Party, consisting of seven Members, and some Members from the biggest State, represent the southern part of this country. I shall request the newly elected Deputy Chairman of this House to take care of the Members belonging to the southern States of this country also. I am not just saying this from the political angle, but I am speaking from my heart. When we talk about India, we should also be considered as Indians. We talk about the Indians, we talk about the lofty peaks of the Himalayas up to the sacred shores of Kanyakumari, whereas in practical terms we are not given much chance to represent our case. The newly elected Deputy Chairman belonged to the ruling party and he belongs to a very important State. I hope that he will protect the minorities of this country.

Thank you.

SHRI BHUPESH GUPTA (West Bengal)-  
Sir, I rise to welcome Shri Shyam Lai Yadav as the Deputy Chairman of the House on behalf of our group here. I noted that the Leader of the House, Shri Pranab Mukherjee, said that now he belongs to no party. I hope Shri Shyam Lai Yadav will soon overcome the latest sense of his belonging. After all, he is occupying a very august position in this House. He will be presiding most of the time. And he has an opportunity, Sir, to uphold the dignity and honour of the House not only in the past tradition but also with a view to carrying the tradition forward. Sir,

we are here functioning in an institution which is supposed to serve the toiling masses, the downtrodden and the oppressed. Their voice is echoed time and again, almost everyday, in this House. And, I hope, the Deputy Chairman would find due rapport with that voice of the masses who are not here but who are outside, looking forward to our institution to serve them, to uplift them, and thus serve the country and the nation. Sir, I do not wish to say very much about him. He has been our colleague in the Opposition also at one time. If I were to take the political parties as some countries, I must say Mr. Shyam Lai Yadav is a widely travelled man. Therefore, Sir, he has got rich experience, having so travelled. Therefore, we expect him that he will understand our problem.

Sir, I do not wish to say very much. I again wish him all luck, all success in upholding the democratic values and traditions which sometimes come under assault. And, I hope, Mr. Pranab Mukherjee who has assured him every assistance will give it but no pressure. Thank you, Sir.

SHRI B. V. ABDULLA KOYA (Kerala):  
Sir, I am happy to congratulate Mr. Shyam Lai Yadav, the newly elected Deputy Chairman of this august House. And I have a particular reason of congratulating him as a representative of the Muslim League because I do remember with gratitude that he was helped to in opposing the Aligarh Bill. When we were opposing that Bill in this House, we were only four or five Members at that time of our Party. And when we were opposing that Bill, it was only Shyam Lai Yadavji who had from the Opposition helped us in supporting our move. Therefore, we the Muslims of India always remember Shri Shyam Lai Yadav with gratitude. And such a gentleman has become our Deputy Chairman. I am sure, all our expectations of him to be impartial in this House would be fulfilled. Thank you, Sir.

SHRI DINESH GOSWAMI (Assam); Mr. chairman, Sir, on behalf of the Independent Members of this House, I associate myself in congratulating Mr. Shyam Lai Yadav on his elevation to the post of Deputy Chairman of this august House. Sir, he is a man of wide experience, experience in the political field, experience both on the Treasury Benches and the Opposition, experience on the administrative side as well as experience in conducting the proceedings of the House. Sir, we, the Members of the Independent Group, have a further reason to feel happy because our tribe has been increased by one Member because from today he has become an Independent Member and in that sense he has joined our tribe. In fact, you have seen that Independent Members even in this election have voted according to their own choice. Some of us have voted for the Opposition and some for the Treasury Benches Sir, as Mr. Pranab Mukherjee has stated, now he belongs to no party. Though it may become a digression—and I take half a minute—I feel, Sir, that when we choose a man to become Independent by compulsions of office and leave him no options, is it not desirable that we should think of making some provisions in regard to these Members who because of the compulsions of the office of the Deputy Speaker or the Deputy Chairman are made Independent? We should make certain provisions also in order that they may also continue to behave impartially, that they are not actually reduced to political oblivion because, Sir unless we do it, such Members to a certain extent shall have to depend on one party or the other as nobody would like to go to political oblivion. In other democratic countries, provisions do exist for some of these offices. I feel, Sir, the time has come when we should also think in those terms.

With these words, Sir, I congratulate the Deputy Chairman. We assure him our full co-operation in conducting the House. Thank you, Sir.

SHRI B. D. KHOBRADE (Maharashtra): Sir, May I say . . .

MR. CHAIRMAN: No, no.

SHRI LAL K. ADVANI: Sir, he is a former Deputy Chairman also.

SHRI B. D. KHOBRADE: Sir, on behalf of my Party I would like to speak one or two words. I convey my sincere congratulations and warm felicitations to Shri Shyam Lai Yadav for being elected as the Deputy Chairman of this august House. He has been a Member of this House since long and he has got wide experience about the working of this House. I have no doubt that while he is occupying that Chair in this august House he will work impartially to the satisfaction of all the Members.

In this connection, Sir, I would like to refer to one point. There are four or five smaller groups or smaller parties having only one or two Members, apart from these groups there are some Independent members. As my friend has pointed out, whenever there is a debate or\* discussion all [these smaller groups and Independents are completely ignored. Even though time is being allotted to them that time is not being utilised by these Members and that time is transferred or allotted to other parties. This should not happen. The smaller groups and Independents should also be in a position to raise their voice in this House. I hope the newly elected Deputy Chairman will have this fact in his mind and try to accommodate, as far as possible, the smaller group\* and Independent Members. In the end, Sir, I offer my full co-operation to Shri Shyam Lai Yadav.

MR. CHAIRMAN: On behalf of myself I associate myself with the Leaders of all the Parties and the Leader of the House in all the words in which they have expressed their welcome. I also welcome my colleague, Mr. Shyam Lai Yadav, who, I am quite sure, will adorn this

[Mr. Chairman]

Chair with the distinction which it deserves. I am quite sure also that he will keep independent as is expected of him and that he will also uphold the dignity of this House. You can be sure that the honour of this House and the impartiality which is expected of the Chair is in proper hands.

I now request him to take the Chair in my place and sample a little of the co-operation which has been promised.

SHRI B. D. KHOBRA: Sir, he has to reply to the felicitations.

MR. CHAIRMAN: You will give him the co-operation presently, I know.

**श्री उपसभापति :** माननीय सभापति जी मैं इस सदन का और इस के सदस्यों का अत्यन्त आभारी हूँ कि उन्होंने इस गौरवपूर्ण पद के लिये मुझे निर्वाचित किया है। मैं इस के लिये सदन के नेता, प्रधान मंत्री जी, संसदीय कार्य मंत्री और संसदीय कार्य विभाग में राज्य मंत्री और विभिन्न लोगों का अत्यन्त आभारी हूँ जिन्होंने मुझे इस पद के लिये प्रस्तावित किया है। सभी दल और गुटों के नेता और निर्दलीय माननीय सदस्यों का भी मैं बहुत आभारी हूँ कि उन्होंने इतनी प्रशंसा के शब्द मेरे बार में कहे। मैं इस बात का विश्वास दिलाना चाहता हूँ कि उन्होंने जिन बातों की तरफ इशारा किया है, मैं अपनी शक्ति भर प्रयास करूँगा कि उन की आशाओं के अनुरूप कार्य कर सकूँ। मान्यवर, इस पद की गरिमा और इस की महानता को मैं समझता हूँ और यह भी जानता हूँ कि मेरे पूर्व इस से पहले जिन माननीय सदस्यों ने इस पद को मुशोभित किया है, उन्होंने कुछ महान् परंपरायें छोड़ी हैं। मेरा प्रयास होगा कि उन तमाम परंपराओं को यहीं नहीं कि मैं कायम रखूँ बल्कि उन्हें

आगे बढ़ाने का भी प्रयास करूँगा। मान्यवर यह गुरुतर भार मैं तभी उठा सकता हूँ जब कि सदन के माननीय सदस्यों का पूरा सहयोग और समर्थन मुझे मिलता रहे जिस का मुझे पूर्ण विश्वास है और जिस को मुझे पूरी आशा है जैसी कि भावनायें विभिन्न दल के माननीय सदस्यों और नेताओं ने व्यक्त की है उस के अनुसार वह मुझे मिलती रहेगी। इस अवसर पर मैं अधिक न कहत हुए इतना ही कहना चाहूँगा कि पीछे भी जब अवसर मिला है मैंने कार्य किया है इस सदन के बाइस चेंबरमैन की तरह से और आगे भी मेरा प्रयास होगा, ईश्वर से मेरी प्रार्थना होगी कि वह मुझे वह शक्ति दे जिस से इस सदन की महान् परंपराओं को, इस के यश को और जिस कार्य को इस सदन को सौंपा गया है उस को आगे निर्वाह कर सकूँ, उस में वृद्धि कर सकूँ, यह मेरा प्रयास होगा। इन शब्दों के साथ मैं फिर आप सब को, नेता सदन को, विरोधी दल के नेताओं को और माननीय सदस्यों को बहुत धन्यवाद देता हूँ।

#### PAPERS LAID ON THE TABLE

I. Report (1978-79) of the University Grants Commission, New Delhi and related paper

II. Accounts (1978-79) of the Technical Teachers' Training Institute, Western Region, Bhopal and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): Sir, on behalf of Shri B. Shankaranand, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Report of University Grants Commission, New Delhi, for the year 1978-79, under section 18 of the University Grants Commission Act, 1956, together with a Review by Government on the working of the